

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:387
ANSWERED ON:27.07.2010
SETTING UP OF BRANCHES OF NIA
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has set up branches of the National Investigation Agency (NIA) in every State;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has handed over cases to the NIA for investigation;
- (d) if so, the details thereof during the last year and the current year, State-wise including Kerala; and
- (e) the progress made in such investigations so far?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): The Government has decided to set up a branch office of National Investigation Agency (NIA) at Hyderabad in Andhra Pradesh.

(c) to (e): The Government has directed National investigation Agency to conduct investigation in 16 cases. The State-wise details of the cases assigned to NIA since 2009 till date are:-

Assam-2

Maharashtra -01

Delhi-02

Kerala-06

Goa-02

West Bengal-01

Andhra Pradesh-01

Gujarat-01

Out of the above, the NIA has filed charge sheet in 04 cases.